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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP Nos. 42-A/2016, 42-B/2016, 42-C/2016 & 42-D/2014  
With TP No. 42/397-398/NCLT/AHM/2016 (New)  
CA Nos. 99/2016, 100/2016, 163/2015 & 227/2014 with  
CP No. 58/397-398/CLB/MB/2013 (Old)**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017**

Name of the Company: Atmaram B. Agarwal & Ors.  
V/s.  
Supriya Prints Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	S. SURYANARAYANAN	ADVOCATE	R 6 to R 9	S. Suryan 02/05/17
2.	Manish Binani	CA	R-4	Manish
3.			R-1-2	Manish Binani
4.	Atmaram	Petitioner	P-1	Atmaram

**ORDER**

Mr. Atmaram Agrawal (Petitioner no. 1) Present. Mr. Manish Binani (Respondent no.4) present. Learned Advocate Mr. S. Suryanarayanan present for Respondents no. 6 to 9.

Petitioners filed list of events.

For verification of record.

List the matter on 11.05.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 2nd day of May, 2017.